

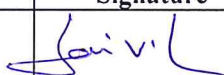
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.109/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.19/2014
NAME OF THE COMPANY	Lokankara Realtors Pvt Ltd
NAME OF THE PETITIONER(S)	K Prabhakar Reddy & Another
NAME OF THE RESPONDENT(S)	Lokankara Realtors Pvt Ltd & (7) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P.H. Arvindh Pandian for Advo Cate	Counsel	9010613275	
Mr. Cibi Vishnu T.V.P. Saivikan	No Pet		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.P.H.Arvinth Pandian, Learned Counsel for the Petitioner . None appeared for the Respondent. Post the case on 07.03.2018.



Member (Judl)